NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/197/2016

NAME OF THE PETITIONER(S)

: East India Investment Holding Pte. Ltd & another

NAME OF THE RESPONDENT(S)

: M/s Mamallapuram Development Private Limited & 8

others

UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

Represented by

Signature

K. RANGIANY

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Culpus

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M. V.V. Sivanty

COUNTY tev 1/2 Pet

M.V. V N. Sval

FOY FORMORDA

Associals

Coursel for Respondent

Joek

ORDER

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on 20.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk